

Defamation and libel cases pending in Delhi courts

1230. SHRI SHIVA CHANDRA JHA: Will the Minister of Law, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have any estimates of the number of defamation and libel cases pending in the Delhi courts;

(b) if so, what are the details thereof; and

(c) the total number of persons prosecuted during the last two years for defamation and libel charges?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) According to the information furnished by the Delhi High Court, 2 state cases and 59 complaint cases are pending in the Delhi Courts.

(b) A Statement containing details furnished by the Delhi High Court is attached. [See Appendix CXIV. Annexure No. 98]

(c) According to the information furnished by the Delhi High Court, 95 persons have been prosecuted during the last two years.

Rehabilitation of Infiltrators from Bangladesh in other States

1231. SHRI SHIVA CHANDRA JHA: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government propose to rehabilitate persons who have infiltrated into Assam from Bangladesh in other States;

(b) if so, what are the details in this regard and;

(c) if not, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION

(SHRI V. P. SATHE): (a) to (c) As per the policy of the Government, infiltrators from Bangladesh found to have entered India are to be deported back to their country. However, in exceptional cases where deportation is not feasible, efforts may have to be made to allow them to stay in India elsewhere if they are not to remain in Assam.

Nationalization of top publishing houses

1232. SHRI SHIVA CHANDRA JHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of the dailies, weeklies, fortnightly and monthly magazines which are at present in the country;

(b) the names of the ten top owners and the number of such newspapers and magazines under each of them;

(c) the total revenues and circulations of such publications under them separately vis-a-vis the total of all the revenues and circulations of the newspaper, magazines in the country;

(d) whether Government have any proposal under consideration to nationalize such top publishing houses; if so, what are the details thereof; and

(e) if the answer to part (d) above be in the negative what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA):

(a) As on 31-12-1978, the total number of dailies, weeklies, fortnightly and monthly magazines in the country was 992, 4654, 1977 and 5739 respectively.

(b) The information regarding ten top owners in the country arranged according to (i) the number of newspapers being brought out by them; and (ii) the circulation of newspapers